Alleged booth capturing in HarUkhi Constituency

## 1243. SHRI YOGENDRA SHRAMA: SHRI BHUPESH GUPTA:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Chief Election Commissioner has received complaints from Shri Chaturanan Mishra, leader Of the C.P.I, group in the dissolved Bihar Assembly regarding the alleged booth capturing in one of the repolling booths of the Harlakhi Constituency of Madhubani district by the District Magistrate and the Sub-Divisional Officer themselves in favour of the Congress (I) candidate; and
- (b) if so. whether any enquiry was made into these allegations and with what result?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR): (a) Yes, Sir.

(b) The Election Commission deputed its offices to Madhubani to make on the spot enquiry and verification and thereafter ordered the second repoll which was taken on the 14th June, 1980 in the presence of Commission's observers.

## Raising of Coal price

- 1244. SHRI YOGENDRA SHARMA: Will the Minister of ENERGY AND COAL be pleased to state:
- (a) whether there is any proposal under Government's consideration to raise the price of coal; and
- (b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The question of revision of coal prices is being considered in the light of the increases in cost of production.

(b) Details have not yet been finalised.Promotion of Diploma holder engineers in C.F.A.

1245. SHRI ABDUL REHMAN SHEIKH: Will the Minister of ENERGY AND COAL be pleased to state.

- (a) whether it is a fact that the Degree Holder Engineers have been promoted in the Central Electricity Authority to the grade of extra Assistant Director/Assistant Engineer against the posts which were to be filled-up from the eligible Diploma Holder Engineers as per their quota which is at present for 70 posts:
- (b) whether it is a fact that C.EA. has not maintained quota-roster, showing the number of Degree and Diploma Holder Engineers promoted to the grade of EAD/AE since 1964 (i.e. the year of formulation of first recruitment rules) in order to maintain overall ratio of 2:1 among Degree and Diploma Holder Engineers; and
- (c) whether it is' a fact that recruitment of the Diploma Holder Engineers has been stopped by the Central Electricity Authority?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The posts of Extra Assistant Director/Assistant Engineer in the Central Electricity Authority are borne on the cadre of the Central Power Engineering (Group B) Service and are filled in accordance with the provisions contained in the Central Power Engineering (Group B) Service Rules 1964. as amended from time to time. According to these Service Rules, the posts, in question, are normally required to be filled 66-2/3 per cent by promotion of Graduate Engineers, and V3-1/3 per cent by promotion of Diploma Holders. Graduate Engineers working a<sub>s</sub> Technical Assistants, Supervisors and Head Draftsmen with not less than 3 years' continuous service in one or more of these grades